

from the date of its introduction which was 1st July, 1954. The review is being made.

(b) Yes, Sir.

Mechanised Farm at Suratgarh

*319. Shri Harish Chandra Mathur: Will the Minister of Food and Agriculture be pleased to state:

(a) what is the total expenditure incurred so far on the Suratgarh Mechanised Farm under various heads; and

(b) what equipment has already been received and when the rest of it is expected?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix II, annexure No. 38.]

Fatehpur-Churu Railway Line

*320. Shri Morarka: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway Administration have not yet opened the new Fatehpur-Churu line to goods traffic; and

(b) if so, the reason therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) Goods sheds etc., were not completed when the line was opened for the booking of passengers.

भारत-अमरीका कृषि जन्य पदार्थ करार

*321. श्री श्री नारयण दास : क्या काछ तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत और अमरीका के बीच १९५६ में जो कृषि जन्य पदार्थ करार हुआ था उसके अन्तर्गत अब तक कौन सी वस्तुयें प्राप्त हुई हैं ;

(ख) ये वस्तुयें कितने परिमाण में प्राप्त हुई हैं तथा इनका मूल्य कितना है ;

(ग) अनुदानों के रूप में कितनी कीमत की वस्तुयें प्राप्त हुई ; और

(घ) इस करार के अन्तर्गत प्राप्त सामान की बिक्री से जो धनराशि प्राप्त हुई उसमें से अब तक कितना धन दीर्घकालीन ऋण के रूप में जमा कर दिया गया है ?

काछ तथा कृषि मंत्री (श्री अ० प्र० जैन) : (क) से (घ). सूची हुई जानकारी का एक विवरण सभा की टेबिल पर रख दिया गया है। [देखिये परिशिष्ट २, अनुद्धत संख्या ३६.]

Transportation of Raw Jute

*322. Shri L. N. Mishra: Will the Minister of Railways be pleased to state:

(a) whether any complaints have been received from the jute growing areas that for want of means of transport raw jute could not be transported to Calcutta and there was glut as a result of it; and

(b) if so, the action taken to improve the situation?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Some complaints were received, but Government are not aware that there was a glut as a result of transport difficulties.

(b) A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 40.]

Over-head Bridge near Nizamuddin

*323. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state the progress made so far in regard to the construction of two over-head bridges on the railway track between Okhla and Nizamuddin in Delhi to serve as diversions?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement is placed on the Table of Lok Sabha. [See Appendix II, annexure No. 41.]

काश्मीर में विमान सेवा

*३२४. श्री रघुनाथ सिंह : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का ध्यान काश्मीर के प्रान्त मंत्री, बख्शी मुलम मुहम्मद के उम भाषण की ओर गया है जिसमें उन्होंने कहा था कि काश्मीर में विमान सेवा का व्यवस्था ठीक नहीं है और भारत सरकार को जम्मू तथा श्रीनगर के हवाई अड्डों को अपने अधिकार में ले लेना चाहिए ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री हुमायूँ कबोर) : काश्मीर में इण्डियन एयरलाइन्स कारपोरेशन के नये टर्मिनल के उद्घाटन के समय काश्मीर के प्रधान मंत्री ने जो भाषण दिया था वह अखबार में निकला था। हम रिपोर्ट के सिवाय कोई सरकारी विवरण अभी तक केन्द्रीय सरकार को नहीं मिला। जम्मू और काश्मीर के हवाई-अड्डे पहिले से ही भारत सरकार के अधिकार में हैं।

Darjeeling Himalayan Railway

*325. { Shrimati Ila Palchoudhury:
Shri T. Manzen:
Shri Muhammed Elias:
Shri H. N. Mukerjee:
Shri Prabhat Kar:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that closure of the Darjeeling Himalayan Railway, a branch of the North Eastern Railway, is under consideration of the Railway Board;

(b) if so, the reasons therefor; and

(c) when a definite decision is likely to be reached?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Recently the West Bengal Government took up this matter for examination in relation to the quantum of road and rail traffic in that area and consulted the Railway Board in this connection.

(c) This does not arise as yet.

Land Mortgage Banks

170. Shri A. C. Guha: Will the Minister of Food and Agriculture be pleased to lay a statement showing:

(a) the total number of Primary and Central Land Mortgage Banks as in 1950, 1954, 1955 and 1956;

(b) the amount disbursed as long-term loans to agriculturists every year from 1949 to 1956 or upto the last available year and the interest charged; and

(c) the target, if any, fixed by the Government or the Planning Commission with regard to parts (a) and (b)?

The Minister of Food and Agriculture (Shri A. P. Jain): The required information is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 42.]

Agricultural College in Rajasthan

171. Shri Karni Singhji: Will the Minister of Food and Agriculture be pleased to refer to the reply given to unstarred question No. 159 on the 10th March, 1955 and state:

(a) the decision arrived at on the proposal of the Rajasthan Government for financial aid for the opening of an Agricultural College in the North West Rajasthan; and

(b) in case proposal has been found feasible, the aid proposed to be given or already sanctioned for the same and the time by which the College is likely to be started and where?